

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/4669/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Khound,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati -03.

Dated Guwahati the 28th September, 2021

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/452 dated 28.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.09.2021**, as prayed for.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/4669/A dated 28.9.2021
Copy to.

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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